NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
192/14	TP 247/17	Hearing	237(A)(ii)	A. Vishwanath Vs. Innovative Themes Pvt. Ltd.

SL. NAME (IN CAPITAL) **SIGNATURE**

& PHONE NUMBER NO.

REPRESENTATION TO WHOM

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2. AKS lan associates Respondent no 142 Sharanjith shetty

Counsel for petitioner is present. He requested time to file vakalat for petitioner. Counsel for R-1 and 2 is present. Smt. Prema Hatti, counsel undertakes to file appearance for R-3-RD.

List it on 17.07.2017.

MEMBER (J)

MEMBER (T)